

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/422/ (IB)/2017
NAME OF THE PETITIONER(S) : RANGANATH SPINNING INDUSTRIES
NAME OF THE RESPONDENT(S) : GURUVAYUR SPINNING MILLS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1	Aashish Jain Numa Fee Surena & Surena	Counsel for Petitioner	
2)	Vignesh Venkat	Counsel for the Respondent	

ORDER

Counsel representing both the parties are present. Counsel for respondent filed an affidavit submitting that the respondent is intending to settle the matter with the petitioner by paying the claim amount within 60 days, i.e. on or before 16.10.2017. Copy of the affidavit is furnished to the other side. Counsel for petitioner sought time for seeking instructions from his client. Time extended at request. Put up on 22.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)